

Title:Regarding grant of leave of absence from the sittings of the house to the Members

12.03 ½ hrs.

MR. SPEAKER: The Committee on Absence of Members from the sittings of the House in their Sixth Report presented to the House on 21st March, 2001 have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each:-

(1) Shri Laxman Giluwa 24.07.2000 to 25.08.2000

and

20.11.2000 to 15.12.2000

(2) Shri V.M. Sudheeran 20.11.2000 to 05.12.2000

1. Shri M.V. Chandrashekara Murthy 20.11.2000 to 22.12.2000
2. Shri Ashok Kumar Singh Chandel 20.11.2000 to 22.12.2000
3. Late Shri Indrajit Gupta 20.11.2000 to 22.12.2000 –

Member expired – Absence condoned

4. Prof. Kailasho Devi 19.02.2001 to 23.03.2001
5. Shri Vinod Khanna 19.02.2001 to 23.03.2001

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Leave is granted. The concerned Members will be informed accordingly.

...(Interruptions)
